

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 247/TT/2017

Date: 17.9.2019

To

The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject :- Approval of transmission tariff from COD to 31.3.2019 for four assets under “Spare Transformer for 765/400KV ICTs in NR”-Reg**

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on affidavit by 4.10.2019, with advance copy to the respondents/ beneficiaries, at the earliest:

- (i) Form-12B and the revised statement of IDC calculation in respect of Assets-II and III, capturing all the relevant details including interest payment dates for all the loan draws and the rate of interest applied for SBI loan.
- (ii) Clarify, whether there is any asset being replaced/de-capitalized/not put to use due to execution of the instant assets. If so, details of such assets in Form-10B alongwith Petition No. wherein the previous tariff was allowed should be provided.
- (iii) The copy of the RPC approval.
- (iv) Revised Form-5 for all the Assets covered in the instant petition with the reasons of cost variation.
- (v) CEA certificate under Regulation 43 of CEA (measures related to safety & electric supply) Regulations, 2010 for all the Assets covered in the instant petition.
- (vi) RLDC Certificate for all the Assets covered in the instant petition.
- (vii) Details of reasons for time over-run and correspondence letters exchanged, if any and chronology of the time over-run alongwith documentary evidence in the following format:-

Asset (Asset-wise)	Activity	Original Schedule (As per planning)		Actual Achieved (As per actual)		Time overrun	Reason(s) for Delay
		Start date	Completion date	Start date	Completion date	Months	
	Land acquisition						
	LOA						
	Supplies of structure, equipment etc.						
	Foundation						
	Civil works and erection						
	Stringing						
	Row Problem						
	Testing and commissioning						
	Any other activities for delay , if any						

2. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
(Rajendra Kumar Tewari)  
Bench Officer (Legal)